

- (d) any possibility regarding the misuse of this system, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The Government has mandated that mobile phones sold in India will come with a dedicated panic button that can be used by a person, including females, in distress. The Department of Telecommunications has issued a Gazette notification dated 22nd April 2016 for inclusion of panic button in all new mobile phones handsets with effect from 1st January 2017. The implementation date was subsequently extended to 28th February 2017. The Ministry of Home Affairs is implementing a project namely, Emergency Response Support System (ERSS) under Nirbhaya Fund scheme, with the objectives providing a single number 112 based emergency support services, which could be accessed through panic button in mobile phone. Emergency Response Centers in States/UTs will respond to distress calls through computer aided dispatch support system. The project has been devised in coordination with the Ministry of Women and Child Development under Nirbhaya Fund scheme. An all-India launch was requested by Ministry of Women and Child Development *vide* letter dated 28 November 2018. Launch of ERSS is taking place State/Union Territory wise based on readiness of the State/ Union Territory. As on date, ERSS has commenced in the States of Himachal Pradesh and Nagaland in November and December, 2018 respectively.

- (d) ERSS has an overlay of check mechanism in the system to prevent any misuse.

DPR on setting up of Greyhounds Training Centre in Andhra Pradesh

359. SHRI Y. S. CHOWDARY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has received Detailed Project Report (DPR) from Andhra Pradesh Government to set up Greyhounds Training Centre in the State; and

- (b) if so, the details thereof and the status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Government of Andhra Pradesh submitted a Detailed Project Report (DPR) to set up a state-of-the-art Greyhounds Training Centre in Andhra Pradesh in August 2016.

(b) The Central Government has already approved the proposal for setting up of State-of-the-art Greyhounds Training Centre in Andhra Pradesh at a cost of ₹ 219.16 crores in April 2018. The details of possession of encumbrance free land alongwith necessary clearances have been requested from the Government of Andhra Pradesh for release of funds.

Integrated Check Posts

360. SHRI MD. NADIMUL HAQUE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the current status and details of the Integrated Check Posts (ICPs) being constructed along the border areas, State/UT-wise;

(b) the funds sanctioned, released and utilised for the Integrated Check Posts (ICPs) during the last three years;

(c) the details of facilities constructed or to be provided at each Integrated Check Post (ICP); and

(d) whether Government has proposed to take up construction of additional Integrated Check Posts, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) The requisite information is given in Statement-I, Statement-II and Statement-III (*See below*).

(d) Yes. Setting up Integrated Check Posts (ICPs) at Sunauli and Rupaidiha in Uttar Pradesh (Nepal Border) and Sutarkandi in Assam (Bangladesh Border) has been approved. Further, "in principle" approval has been granted for the setting up Integrated Check Posts (ICPs) at 10 other location *viz*: (i) Ghoadanga, West Bengal (Bangladesh border) (ii) Changrabandha, West Bengal (Bangladesh border) (iii) Fulbari, West Bengal (Bangladesh border) (iv) Jaigaon, West Bengal (Bhutan border) (v) Panitanki, West Bengal, (Nepal border) (vi) Mahadipur, West Bengal (Bangladesh border) (vii) Hili, West Bengal (Bangladesh border) (viii) Banbasa, Uttarakhand (Nepal border) (ix) Bhitamore, Bihar (Nepal border) (x) Kawrpuchhuah, Mizoram (Bangladesh border).